829

इस सदन के पटल पर रखी जाती है, विया जाता रहा है।

t[THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI): (a) and (b) An outlay of Rs. 242.08 crorqs has been made in the Fourth Plan for various prog'ammes of the. Department of Atomic Energy, as against the Departments proposal for Rs." 398'io'crores against various items...

Details information about the progress made by India in the field of development of atomic energy for peaceful purposes is furnished in the Annual Reports of the Department of Atomic Energy which are placed before the House, in addition to the information supplied from time to time during meetings of the Consultative Committee or in answer to question.]

AL-FATAH

*i20. SHR S. D. MISHRA: SHRI NIRANJAN VARMA.

WiH the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) the nature of the talks which took place between the Prime Minister and a threemember delegation of Al-Fatah, a commando organisation of Palestine Arabs, which arrived in India on the 19th September, 1969;
- (b) whether the Indian Authorities have 1 allowed the delegation to open a permanent office in Delhi;
- (c) whether it is a fact that this organisation is working amongst the Muslims of India against Israel; and
- (d) what are the reasons for allowing this organisation to interfere in the internal policies of other countries and whether similar facilities will be extended to Israel also?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) (a) No talks were held between the Prime Minister and the three members of Al-Fatah.

- (b) No, Sir.
- (c) Al-Fatah has no organisation in India.
- (d) Does not arise.
- f | English translation.

DISPUTE BET\VEEN LATIN AMERICAN STATES AND OTHER DEVELOPING COUNTRIES IN THE BOARD OF THE UNCTAD

240. SHRI THILLAI VILLALAN : SHRI S. SIVAPRAKASAM :

Will the Minister of FOREIGN TRADE be pleased to state

- (a) whether there is any dispute between Latin American States and other developing countries in the Board of the United Nations Conference on Trade and Development (UNCTAD):
- (b) if so, the reaction of Government thereon; and
 - (c) the final decision taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) to (c) No, Sir. all of them subscribe to the Charter of Algiers adopted unanimously in the Ministerial meeting held in Algiers during 1967. Sometimes emphasis on different issues varies with the respective interests of the constituent units of the Group of 77' Viz-, Asian, African and Latin American countries, but these matters are usually resolved through mutual consultations.

REMOVAL OF IRON PIPES FROM GARRISON ENGINEER UNIT, MATHURA

- 241. SHRI A. C. GILBERT: will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that some iron pipes were removed from the Garrison Engineer Unit at Mathura in August 1969, and were latter on detected being sold by certain woikers of M. E. S. Mathura in the market;
- (b) if so, what action has been taken against the persons who were caught;
- (c) whether any charges of corruption and nepotism have been made by the staff side in the Army Headquarters Joint Consultative Meeting against the Assistant Garrison Engineer, Mathura; and
- (d) whether any enquiry has been made against those charges and if so the result thereof?